

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
[Through Physical hearing/VC Mode (Hybrid)]

**ITEM No.14
I.A.No.413/2023 in
C.P.(IB)No.157/BB/2019**

IN THE MATTER OF:

M/s. Meditek Systems ... Petitioner
Vs.
M/s. Panacea Hospitals Pvt. Ltd. ... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on: 05.04.2024

CORAM:

**SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

The Liquidator : Mrs. R. Bhuvaneshwari
For the Applicant in I.A.413/2023 : Mrs. Chithra Nirmala

ORDER

I.A.No.413/2023:

1. Heard the Ld. Counsel appearing for the Applicant. None appeared for the Respondent.
2. Pleadings are complete. List the case for final hearing on **28.05.2024**.

-Sd-

**MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)**

-Sd-

**K. BISWAL
MEMBER (JUDICIAL)**

Shruthi